

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.91

Dated Guwahati, the 23rd November, 2012

Hon'ble the Chief Justice has been pleased to direct that henceforth all the matters, if not rectified within one week of filing, shall be listed before the Lawazima Court and in the event of non-compliance of Order of the Lawazima Court within one week time, the matter shall be listed before the Hon'ble Court for passing necessary order(s).

By Order,

Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.III-33/2012/ 5869-85 /G, dated 23rd November, 2012
Copy to:

1. The Registrar (Admn./ Vig./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl.
3. The President, Gauhati High Court Bar Council, Guwahati, with a request to display the notification in the Office Notice Board.
4. The Secretary General, Gauhati High Court Bar Council, Guwahati, with a request to display the notification in the Office Notice Board.
5. The President, Gauhati High Court Advocates' Association, Guwahati, with a request to display the notification in the Office Notice Board.
6. The General Secretary, Gauhati High Court Advocates' Association, Guwahati, with a request to display the notification in the Office Notice Board.
7. The Joint Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
12. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
13. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the same in the Gauhati High Court website.
14. The P.S. to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Superintendent, Filing Section, Gauhati High Court, Guwahati.
16. The Superintendent (_____), Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL